



GOVERNMENT OF KERALA

Abstract

Disaster Management Department – State Disaster Response Fund – Norms - State Specific Disasters – nCorona 2019 – Withdrawal Notification - Orders issued.

Disaster Management Department

G.O.(Ms)No.5/2020/DMD

Dated,Thiruvananthapuram, 12/02/2020

- Read 1. Minutes of the State Executive Committee of KSDMA meeting held on 07.02.2020
2. GO(Ms)No.3/2020/DMD dated 04/02/2020

ORDER

As per Government Order read as 2nd paper above Government had declared nCorona as State Specific Disaster. The State Executive Committee (SEC) was informed by Member Secretary, KSDMA that the epidemiologist of NDMA visited the State and expressed satisfaction on the response actions taken by the State. Out of 72 Wuhan returnees, 67 are negative; results of two more are yet to be confirmed. The three positives are all stable. Secondary contacts are also asymptomatic. The primary contacts are under strict surveillance and are also stable. No new positive cases have been reported after 3-2-2020. The SEC held on 07/02/2020 took note of the above facts and requested that the high alert of Vigilance accorded to the Corona Virus spread by declaring it as State Specific Disaster may be withdrawn and decided accordingly.

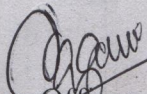
2) Government have examined the matter in detail and have decided to withdraw the declaration of nCorona Virus infection in the State as State Specific Disaster. The high state of response and surveillance in the state will continue and the protocols will continue to be applied.

(By order of the Governor)
Dr.VENU.V
Principal Secretary to Govt

The Commisioner, Land Revenue
All District Collectors
The Member Secretary, KSDMA, Observatory Hills, Vikas Bhavan P.O,
Thiruvananthapuram.
The Principal Accountant General (Audit) Kerala,
Thiruvananthapuram
The Accountant General (A&E) Kerala, Thiruvananthapuram

The Health Department
The Local Self Government Department
Web & New Media, I& PRD
Stock File / Office Copy
Copy to
Special Secretary to Chief Secretary
PS to Additional Chief Secretary, Local Self Government Department
PS to Principal Secretary, Industries Department
PS to Principal Secretary (Revenue & DM)
CA to Additional Secretary
Disaster Management (B) Department
Disaster Management (A4) Seat

Forwarded /By order


Section Officer